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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 12327/2023 & CM APPL. 48535/2023

TATA MOTORS EMPLOYEES UNION PUNE AND ORS.

..... Petitioners

Through: Mr.Raju Ramchandran and

Mr.Rishad Chowdhury, Sr.

Advocates with Mr.Shakti Singh &

Mr.R.Karthik, Advocates

versus

EMPLOYEEE PROVIDENT FUND ORGANISATION AND ANR.

..... Respondents

Through: Mr.Siddharth, Standing Counsel for

EPFO with Mr. Anshul Saxena,

Advocate for R-1

CORAM:

HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

ORDER 04.04.2024

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Learned counsel appearing on behalf of respondent No.1 prays for an adjournment submitting to the effect that a proposed meeting is going to be held between the parties in the near future.

At request, list on 16th May, 2024.

CHANDRA DHARI SINGH, J

APRIL 4, 2024

dy/ryp

Click here to check corrigendum, if any